

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 42 of 2013

Dated : 3rd May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s. Bharti Hexacom Ltd.

... Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Anr.

....Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Counsel for the Respondent (s): Mr. R.K. Mehta
Mr. Elangbam,
Mr. R.R. Pathak for R.1
Mr. Bipin Gupta for R.2

ORDER

The learned counsel for the Commission is filing the reply today after serving copy on the other side.

Post the matter for hearing on **13.05.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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